## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB)-525(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Noble Co-operative Bank Ltd Vs. Shivkala **Developers** 

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

Present: Ms. Swati Bhushan Sharma for the Petitioner

## ORDER

Notice to the Respondent vide all modes, returnable on 30.11.2017.

Dasti as well. Affidavit of service be filed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)